

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH  
**ORDER SHEET**

O.A / MA / RA / CP NO. 985 OF 2004

Applicant/s Shri Ram Respds. U. O. & Co

Advocate for Applicant/s Shri Rakesh Verma Advocate for Respondent/s Shri K. P. Singh

| Notes of the Registry                                                                                                                                                                                                                 | Orders of the Tribunal                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | Sheet No. (19) |
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| <p>On admitted on 05/11/09<br/> Counter affidavit and<br/> Rejoinder affidavit is<br/> Exchanged.<br/> MAs are allowed on 05/11/09<br/> Pleadings are Completed<br/> Case ripe for hearing.</p> <p>R<br/> 2/11/10</p> <p>S.O. (2)</p> | <p>04.12.09</p> <p>Hon Mr Justice A.K. Jogi, JM<br/> Hon Mr S.N. Shukla, AM</p> <p>No time left. Adjourned.<br/> List on 13.1.10.</p> <p>BOC<br/> may</p> <p>13/01/2010</p> <p>Hon'ble Mr. A.K. Gaur, J.M.<br/> Hon'ble Mrs. Manjulika Gaur, A.M.</p> <p>In spite of revised call, none appears<br/> for the applicant. It appears that<br/> the applicant has lost interest<br/> in prosecuting the matter. The<br/> OA is accordingly dismissed in<br/> default and for non prosecution.<br/> Shri K.P. Singh, learned counsel<br/> for the respondents is present.</p> <p>M. Gaur<br/> A.M.</p> <p>S.N. / -</p> |                |

Contd. On Sheet No. \_\_\_\_\_